

12.09 hrs.

PAPERS LAID ON THE TABLE

AMENDMENTS TO MINING LEASES
(MODIFICATION OF TERMS) RULES

The Parliamentary Secretary to the Minister of Steel, Mines and Fuel (Shri Gajendra Prasad Sinha): Sir, on behalf of Shri K. D. Malaviya, I beg to lay on the Table, under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957, a copy of Notification No. G.S.R. 157 dated the 13th February, 1960 making certain further amendments to the Mining Leases (Modification of Terms) Rules, 1956. [Placed in Library. See No. LT-1929/60].

ANNUAL REPORTS OF EASTERN SHIPPING CORPORATION LTD. AND WESTERN SHIPPING CORPORATION LTD.

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): I beg to lay on the Table, under sub-section (i) of section 639 of the Companies Act, 1956, a copy of each of the following Reports:

(i) Annual Report of the Eastern Shipping Corporation Limited along with the Audited Accounts for the year 1958-59 and the comments of the Comptroller and Auditor-General thereon. [Placed in Library. See No. LT-1931/60].

(ii) Annual Report of the Western Shipping Corporation Limited along with the Audited Accounts for the year 1958-59 and the comments of the Comptroller and Auditor-General thereon. [Placed in Library. See No. LT-1930/60].

NOTIFICATIONS ISSUED UNDER ESSENTIAL COMMODITIES ACT

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): I beg to lay on the Table, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955, a copy of each of the following Notifications:

- (i) G.S.R. No. 173 dated the 15th February, 1960 making certain further amendments to the Rice (Uttar Pradesh) Price Control Order, 1959.
- (ii) G.S.R. No. 195 dated the 20th February, 1960 containing the Rice (Punjab) Price Control Order, 1960.
- (iii) G.S.R. No. 200 dated the 19th February, 1960 making certain further amendments to the Rice (Uttar Pradesh) Price Control Order, 1959. [Placed in Library. See No. LT-1932/60].

MESSAGE FROM THE PRESIDENT

Mr. Speaker: I have received the following Message from the President. When a Message from the President is read out, it is usual for hon. Members to stand in their seats.

I have to inform the House that I have received the following message from the President dated the 24th February, 1960:

"I have received with great satisfaction the expression of thanks by the Members of the Lok Sabha for the Address I delivered to both the Houses of Parliament assembled together on the 8th February, 1960."

Members may kindly resume their seats.

Shri Braj Raj Singh (Firozabad): Are you introducing a new system, or was it being practised before?